

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/7986/2026 BLAPL/2648/2026	NABIN KHILLO @ KHILA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /139 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000081/2025
2	D-BLAPL/3828/2026 BLAPL/2649/2026	TUKU @ SAROJ KUMAR BHOI VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	CHANDANPUR /171 /2023 AD-HOC A.D.J.,(FTSC),PURI(Puri) ST/0000019/2024
3	D-BLAPL/8032/2026 BLAPL/2650/2026	PETA @ TAPU MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SIMULIA /472 /2025 A.D.J., SORO(Baleshwar) ST/0000002/2026
4	D-BLAPL/7341/2026 BLAPL/2651/2026	SRIKANTA BHOI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000017/2026
5	D-BLAPL/8033/2026 BLAPL/2652/2026	SIBUNA NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /51 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000284/2026
6	D-BLAPL/7825/2026 BLAPL/2653/2026	BIRENDRA KUMAR SINGH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RENGALI /162 /2025 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000287/2025
7	D-BLAPL/7832/2026 BLAPL/2654/2026	SK. ABDUL SARIF VS STATE OF ODISHA	RAJESH RANJAN DAS VS	CHOUDWAR /20 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000047/2026
8	D-BLAPL/7898/2026 BLAPL/2655/2026	PRADIP DORA VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000047/2025
9	D-BLAPL/8065/2026 BLAPL/2656/2026	SAROJ KUMAR NAYAK VS STATE OF ODISHA	AMLAN MOHANTY VS	JEYPORE MAHILA /54 /2024 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) CT/0000013/2026
10	D-BLAPL/7907/2026 BLAPL/2657/2026	ARJUN SILAPADIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT TOWN /72 /2022 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000038/2022
11	D-BLAPL/8066/2026 BLAPL/2658/2026	NARAYAN JANI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020

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12	D-BLAPL/7947/2026 BLAPL/2659/2026	DINESH CHAUHAN VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	NAWAPARA /37 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000136/2026
13	D-BLAPL/7960/2026 BLAPL/2660/2026	SURENDRA PATAMAJHI @ HANDI PATAMAJHI VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /78 /2023 A.D.J.,BALLIGUDA(Kandhamal) ST/0000130/2023
14	D-BLAPL/7965/2026 BLAPL/2661/2026	RAJU PALIA VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /54 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000034/2025
15	D-BLAPL/7967/2026 BLAPL/2662/2026	CH. BIKI PATRA @ CH. VICKY PATRA @ CH. BIKI KUMAR PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /43 /2026 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000266/2026
16	D-BLAPL/7971/2026 BLAPL/2663/2026	BISWAPATI SAHU VS STATE OF ODISHA	BIKASH KARNA VS	BINIKA /219 /2025 J.M.F.C.,BINIKA(Sonepur) GR/0000210/2025
17	D-BLAPL/8067/2026 BLAPL/2664/2026	SUBRAT KUMAR PATRA @ BAPI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000063/2025
18	D-BLAPL/7976/2026 BLAPL/2665/2026	MANOJ KUMAR LENKA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRIDI PS /311 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000389/2025
19	D-BLAPL/8005/2026 BLAPL/2666/2026	DRONA KUMBHAR VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /630 /2024 2ND A.D.J., BALANGIR(Balangir) SC/0000019/2025
20	D-BLAPL/7981/2026 BLAPL/2667/2026	SIBANA MAJHI VS STATE OF ODISHA	MAHES DAS VS	BELAGARH /20 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000061/2024
21	D-BLAPL/8070/2026 BLAPL/2668/2026	RUPALI @ PUSPALATA SUNDARAY VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /17 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000004/2026
22	D-BLAPL/7983/2026 BLAPL/2669/2026	GURUDEV SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	KEONJHAR TOWN /36 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0000058/2026
23	D-BLAPL/8018/2026	BINODINI TRIPATHY	AMULYA RATNA PANDA	JAGANNATHA PRASAD /264 /2025

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	BLAPL/2670/2026	VS STATE OF ODISHA	VS	A.D.J.,BHANJANAGAR(Ganjam) ST/0000174/2025
24	D-BLAPL/7985/2026 BLAPL/2671/2026	SUNIL KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /84 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000276/2026
25	D-BLAPL/8017/2026 BLAPL/2672/2026	BISHAL MALLICK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /629 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001048/2025
26	D-BLAPL/8071/2026 BLAPL/2673/2026	SOUBHAGYA BARIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SECTOR-19 /32 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundar) GR/0000496/2026
27	D-BLAPL/7969/2026 BLAPL/2674/2026	RABINDRA SINGH VS STATE OF ODISHA	DHARMENDRA SETHY VS	BERHAMPUR /56 /2025 A.D.J., NILGIRI(Baleshwar) ST/0000182/2025
28	D-BLAPL/8024/2026 BLAPL/2675/2026	SAGAR PRASAD JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ASKA /69 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000281/2026
29	D-BLAPL/8026/2026 BLAPL/2676/2026	SOUMYA RANJAN SETHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /73 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D) GR/0000130/2026
30	D-BLAPL/8072/2026 BLAPL/2677/2026	MAMATA MAJHI VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	REAMAL /176 /2023 A.D.J.,DEOGARH(Debagarh) ST/0000081/2025
31	D-BLAPL/8027/2026 BLAPL/2678/2026	KRUSHNA CHANDRA RAY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /1037 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D) GR/0002291/2025
32	D-BLAPL/8077/2026 BLAPL/2679/2026	DHIRENDRANATH BARAL @ PAPU VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	BALIAPANDA /35 /2026 J.M.F.C.,PURI(Puri) GR/0000153/2026
33	D-BLAPL/7413/2026 BLAPL/2680/2026	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPRASAD /219 /2025 J.M.F.C,TALCHER(Anugul) GR/0001079/2025
34	D-BLAPL/7921/2026 BLAPL/2681/2026	SOURAV @ SOURABHA SINGH SAMANTA VS	PRAJIT KUMAR PRADHAN VS	ANGUL TOWN /28 /2026 SPECIAL JUDGE,ANGUL(Anugul)

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35	D-BLAPL/7923/2026 BLAPL/2682/2026	STATE OF ODISHA BIKASH KUMAR DAS VS	PRAJIT KUMAR PRADHAN VS	Spl/0000003/2026 ANGUL TOWN /28 /2026 SPECIAL JUDGE,ANGUL(Anugul)
36	D-BLAPL/8079/2026 BLAPL/2683/2026	STATE OF ODISHA SANKAR PRUSTY VS	BASANTA KUMAR DAS VS	Spl/0000003/2026 LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack)
37	D-BLAPL/5902/2026 BLAPL/2684/2026	STATE OF ODISHA ANWAR SHEIKH VS	SWARAJ PATEL VS	GR/0001047/2025 // SPECIAL JUDGE, SUNDARGARH(Sundargarh)
38	D-BLAPL/8117/2026 BLAPL/2685/2026	STATE OF ODISHA BAPI DALEI VS	AMLAN SHAKTI PAUL VS	SPL. 2(a)C.C./0000001/2026 JAJPUR ROAD /137 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)
39	D-BLAPL/7859/2026 BLAPL/2686/2026	STATE OF ODISHA BHOLA @ SAKTI MALLICK VS	GYANEDRA MALLICK VS	Spl/0000040/2025 BARANGA /672 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)
40	D-BLAPL/8081/2026 BLAPL/2687/2026	STATE OF ODISHA GANESH PRADHAN @ BUBU VS	SANJIB KUMAR BHANJADEO VS	Spl/0000216/2025 KHURDA MODEL /259 /2025 2ND A.D.J.,KHURDA(Khordha)
41	D-BLAPL/7910/2026 BLAPL/2688/2026	STATE OF ODISHA BANDHANA KAMAR VS	KULDEEP MOHANTY VS	TR/0000065/2025 BISRA /148 /2024 2ND A.D.J.,ROURKELA(Sundargarh)
42	D-BLAPL/8121/2026 BLAPL/2689/2026	STATE OF ODISHA SERA @ MANORAMA NAYAK VS	AMLAN SHAKTI PAUL VS	ST/0000224/2024 INDUSTRIAL ESTATE PS /142 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha)
43	D-BLAPL/7915/2026 BLAPL/2690/2026	STATE OF ODISHA PRAHALLAD BEHERA @ PAHALA VS	SATYABRATA DASH VS	TR/0000061/2025 JENAPUR /18 /2026 J.M.F.C.,CHANDIKHOLE(Jajapur)
44	D-BLAPL/8115/2026 BLAPL/2691/2026	STATE OF ODISHA SONALI @ SUNELI SWAIN VS	SANJIB KUMAR BHANJADEO VS	CT/0000119/2026 KABISURYANAGAR /830 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam)
45	D-BLAPL/7644/2026 BLAPL/2692/2026	STATE OF ODISHA SK. KALA @ SABIR SAHA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	GR/0000815/2025 //0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000136/2025

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46	D-BLAPL/7827/2026 BLAPL/2693/2026	DEBENDRA NAIK @ ARUN NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	THUAMUL RAMPUR /75 /2025 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000091/2025
47	D-BLAPL/8036/2026 BLAPL/2694/2026	PETA @ TAPU MALLIK @ MALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SIMULIA /143 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000482/2025
48	D-BLAPL/7855/2026 BLAPL/2695/2026	RAJENDRA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /252 /2025 J.M.F.C,MOHANA(Gajapati) GR/0000384/2025
49	D-BLAPL/7988/2026 BLAPL/2696/2026	SHIKANDAR JAMUDA @ SIKANDAR JAMUDA @ JAMDA VS STATE OF ODISHA	ARIJEET MISHRA VS	RARUAN /194 /2025 A.D.J.,KARANJIA(Mayurbhanj) ST/0000018/2026
50	D-BLAPL/7995/2026 BLAPL/2697/2026	BISHNU @ PRAKASH KUMAR DAS VS STATE OF ODISHA	SURESH KUMAR JENA VS	DASARATHPUR /32 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000021/2026
51	D-BLAPL/8037/2026 BLAPL/2698/2026	SRIDHAR SINGH @ SINGHAM VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /383 /2024 J.M.F.C,AUL(Kendrapara) GR/0000575/2024
52	D-BLAPL/8025/2026 BLAPL/2699/2026	RAJIB KUMAR PATRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	/ /0 SPECIAL JUDGE, NILGIRI(Baleshwar) Spl/0000001/2026
53	D-BLAPL/8041/2026 BLAPL/2700/2026	SUBHAM PRASAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /577 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002516/2025
54	D-BLAPL/8039/2026 BLAPL/2701/2026	PETA @ TAPU MALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SIMULIA /243 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000735/2025
55	D-BLAPL/8056/2026 BLAPL/2702/2026	PETA @ TAPU MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SIMULIA /467 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001544/2025
56	D-BLAPL/8200/2026 BLAPL/2703/2026	SURAJ KHILO @ SURAJ KHILLA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SEMILLIGUDA /38 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000055/2025
57	D-BLAPL/8205/2026	GEDA BALIA @ BALARAM ROURAY	KEDAR CHANDRA SARANGI	KHURDA MODEL /351 /2023

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	BLAPL/2704/2026	VS STATE OF ODISHA	VS	2ND A.D.J.,KHURDA(Khordha) ST/0000024/2024
58	D-BLAPL/8198/2026 BLAPL/2705/2026	PUNIA NAIK @ JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /226 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000221/2023
59	D-BLAPL/8207/2026 BLAPL/2706/2026	SAMEER JENA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BADABAZAR /590 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0003274/2025
60	D-BLAPL/8126/2026 BLAPL/2707/2026	DEEPAK BEHERA @ DEEPAK KUMAR BEHERA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	TOMANDO /215 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000425/2023
61	D-BLAPL/8138/2026 BLAPL/2708/2026	SANGRAM NAYAK VS STATE OF ODISHA	DHANANJAYA MUND VS	JAMANKIRA /62 /2025 A.D.J.,KUCHINDA(Sambalpur) ST/0000037/2025
62	D-BLAPL/8141/2026 BLAPL/2709/2026	RIJWAN ANSARI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /60 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0000162/2026
63	D-BLAPL/8171/2026 BLAPL/2710/2026	SUJIT MAHANANDIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000008/2026
64	D-BLAPL/8176/2026 BLAPL/2711/2026	RUJIT BEHERA @ SUJIT BEHERA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /14 /2019 A.D.J.,BALLIGUDA(Kandhamal) ST/0000078/2019
65	D-BLAPL/7935/2026 BLAPL/2712/2026	SANDEEP GUPTA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 S.D.J.M.,(PANPOSH), ROURKELA(Sundar 2(A)CC/0000085/2026
66	D-BLAPL/8043/2026 BLAPL/2713/2026	GOURI @ GURUBANI @ RATNABATI DAS @ ADHIKARY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MARINE PS AT BALARAMGADI /24 /201 S.D.J.M.,BALASORE(Baleshwar) CT/0002805/2018
67	D-BLAPL/7483/2026 BLAPL/2714/2026	PRASANTA SWAIN @ PRASANT SWAIN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	TALABANIA /284 /2025 S.D.J.M.,PURI(Puri) GR/0001693/2025
68	D-BLAPL/8030/2026 BLAPL/2715/2026	AKHAY ROUL @ BABLU @ AKHAY KUMAR ROUL VS	SURYAKANTA DWIBEDI VS	JALESWAR /89 /2026 A.D.J.,JALESWAR(Baleshwar)

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69	D-BLAPL/7999/2026 BLAPL/2716/2026	STATE OF ODISHA DASA NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	Spl/0000005/2026 ANGUL SADAR PS /32 /2022 A.D.J.,ANGUL(Anugul) CT/0000113/2022
70	D-BLAPL/8221/2026 BLAPL/2717/2026	ALAM MONDAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
71	D-CMAPL/8494/2026 CMAPL/34/2026	BINAPANI PATTANAIAK VS STATE OF ODISHA	AJAYA KUMAR DASH VS	2(A)CC/0000028/2025 // ()
72	D-CMP/11835/2026 CMP/516/2026	SITANSU SEKHAR SI VS M/S. SHREE HOMES ESTATES AND DEVELOPERS, BHUBANESWAR	KEDAR KUMAR DASH VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho
73	D-CMP/11884/2026 CMP/517/2026	SADANANDA SAHU VS INDRAMANI SAHU	JAGAJIBAN PRADHAN VS	IA/0000001/2026 // CIVIL JUDGE (SD),UDALA(Mayurbhanj)
74	D-CMP/11883/2026 CMP/518/2026	KISHORE KUMAR BHARADIA VS MITA BHARADIA	MANAS RANJAN BAUG VS	CS/0000026/2024 // CIVIL JUDGE (SD),1ST COURT,CUTTAC
75	D-CMP/11658/2026 CMP/519/2026	SURAJ SINGH SAHU VS GUNDICHABATI GOUDA	SUBRAT SATPATHY VS	IA/0000001/2022 // CIVIL JUDGE(SD), UMERKOTE(Nabarang
76	D-CMP/11839/2026 CMP/520/2026	SACHI BEHERA VS MONINGI SARITA RANI	PRABHASI NAYAK VS	CS/0000016/2022 // CIVIL JUDGE (SD),BERHAMPUR(Ganjam
77	D-CONTAC/11917/2026 CONTAC/2/2026	PROF. NARASINGHA CHARAN PANDA VS K. JAYA KRISHNA	RAJESH KUMAR MAHAPATRA VS	CS/0000352/2024 // ()
78	D-CONTC/47162/2025 CONTC/1644/2026	RAGHURAJ SINGH SENAPATI VS ARAVIND AGRAWAL,IAS	AUROBINDA SAHOO VS	// // ()
79	D-CONTC/3701/2026 CONTC/1645/2026	KUNTALA MAJHI VS P.K.PATRO, DISTRICT LABOUR OFFICER, ROURKELA	SIDDHARTH PRASAD MISHRA VS	// // ()

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80	D-CONTC/3705/2026 CONTC/1646/2026	SOBHABATI DANI VS P.K.PATRO, DISTRICT LABOUR OFFICER, ROURKELA	SIDDHARTH PRASAD MISHRA VS	// 0 //
81	D-CONTC/4028/2026 CONTC/1647/2026	SUKUMARI BARLA VS INDRAMANI TRIPATHY, I.A.S	SIDDHARTH PRASAD MISHRA VS	// 0 //
82	D-CONTC/4030/2026 CONTC/1648/2026	SUBASINI KAUDI VS INDRAMANI TRIPATHY, I.A.S	SIDDHARTH PRASAD MISHRA VS	// 0 //
83	D-CONTC/4031/2026 CONTC/1649/2026	SAJANI MAHATO VS INDRAMANI TRIPATHY, I.A.S	SIDDHARTH PRASAD MISHRA VS	// 0 //
84	D-CONTC/5439/2026 CONTC/1650/2026	SUKANTA BISWAL VS RAJASHREE CHAKMA, REGIONAL PROVIDENT FUND COMM., KHURDA	ADV. VS	// 0 //
85	D-CONTC/6714/2026 CONTC/1651/2026	RINA KUMARI BIDYUT PRABHA GOUDA VS B.PARAMESWARAN, COMM. CUM SEC., ST AND SC DEVL.P. DEPT., BHUBANESWARR	ADV. VS	// 0 //
86	D-CONTC/8194/2026 CONTC/1652/2026	CH.SYAM SUNDAR PATRO VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY, DEPT. OF FOOD AND CIVIL SUPPLIES, BHUBANESWAR	ADV. VS	// 0 //
87	D-CONTC/8889/2026 CONTC/1653/2026	KHAGEN CHANDRA BEHERA VS SURYAWANSHI MAYUR VIKAS, I.A.S	ADV. VS	// 0 //
88	D-CONTC/9007/2026 CONTC/1654/2026	MANOJ KUMAR SUNANI @ MANOJ SUNANI VS TAHASILDAR, PANPOSH	ADV. VS	// 0 //
89	D-CONTC/9447/2026 CONTC/1655/2026	RAGHUNATH MOHANTY VS JYOTI RANJAN MISHRA, OAS(SAG), DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
90	D-CONTC/9899/2026 CONTC/1656/2026	PITABAS MOHARANA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
91	D-CONTC/9959/2026	BAIKUNTHANATH SARANGI	ADV.	//

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	CONTC/1657/2026	VS	VS	0
		SANJAY KUMAR SINGH, IAS		//
92	D-CONTC/9996/2026	PRABHAT KUMAR BEHERA	SADASIVA PATRA (1)	//
	CONTC/1658/2026	VS	VS	0
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
93	D-CONTC/10061/2026	ASHISHA KUMAR BISWAL	ADV.	//
	CONTC/1659/2026	VS	VS	0
		DR.BIJAYA BHUSAN NANDA, DIRECTOR OF ECONOMICS AND STATISTICS, ODISHA		//
94	D-CONTC/10223/2026	KUNI SETHI	ADV.	//
	CONTC/1660/2026	VS	VS	0
		ARCHANA GOUDA,ORS		//
95	D-CONTC/10276/2026	MANAGING COMMITTEE OF PANCHAYAT UCHABIDYAPITHA, BADKUTRU	KUNAL KUMAR SWAIN	//
	CONTC/1661/2026	VS	VS	0
		DR.N.THIRUMALA NAIK,IAS		//
96	D-CONTC/11197/2026	SIDDHARTHA SANKAR PARIDA	KRUSHNA CHANDRA DASH	//
	CONTC/1662/2026	VS	VS	0
		GIRISH S.N, COMMISSIONER CUM SECRETARY, PR AND DW DEPTT., BHUBANESWAR		//
97	D-CONTC/11229/2026	SANATAN PRADHAN	ADV.	//
	CONTC/1663/2026	VS	VS	0
		BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECRETARY FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT.,KHURDA		//
98	D-CONTC/10502/2026	SANJAY KUMAR NANDA	ADV	//
	CONTC/1664/2026	VS	VS	0
		BHASKAR JYOTI SARMA,IAS, ADDITIONAL CHIEF SECRETARY,FOREST ENVIRONMENT AND CLIMATE CHANGE DEPTT.		//
99	D-CONTC/12202/2026	SUNITA KUMARI	ADV	//
	CONTC/1665/2026	VS	VS	0
		DHEENAH DASTAGEER, COMMISSIONER, ROURKELA MUNICIPAL CORPORATION,SUNDARGARH		//
100	D-CONTC/12005/2026	BIJAYA KUMAR NAYAK	ADV.	//
	CONTC/1666/2026	VS	VS	0
		GIRISH S.N, IAS		//
101	D-CONTC/10291/2026	JAGAJJIBAN SAHOO	ADV.	//
	CONTC/1667/2026	VS	VS	0
		ARAVIND AGRAWAL,IAS		//
102	D-CONTC/10317/2026	MITA ROUT	AUROBINDA SAHOO	//
	CONTC/1668/2026	VS	VS	0

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103	D-CONTC/10335/2026 CONTC/1669/2026	ARAVIND AGRAWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. G.B OF ILLA MEMORIAL PANCHAYAT SAMITI DEGREE COLLEGE, SUNDARGARH VS ARAVIND AGRAWAL, IAS	ADV. VS	// // ()
104	D-CONTC/10897/2026 CONTC/1670/2026	BASANTA KUMAR SAHOO VS SANJEEB KUMAR MISHRA, PRINCIPAL SECRETARY TO GOVT., FINANCE DEPTT.	ADV VS	// // ()
105	D-CONTC/11314/2026 CONTC/1671/2026	TRILOCHAN GARNAYAK VS SUBHA SHARMA, IAS	ADV. VS	// // ()
106	D-CONTC/11400/2026 CONTC/1672/2026	GAJENDRA BEHURA VS SWATI MISHRA, OAS	ADV. VS	// // ()
107	D-CONTC/11423/2026 CONTC/1673/2026	GOBINDA SAHOO VS ROHIT KUMAR LENKA, DIRECTOR, MINES AND GEOLOGY, ODISHA	ADV VS	// // ()
108	D-CONTC/11466/2026 CONTC/1674/2026	SAMBHU PRASAD SATAPATHY VS SUBASH CHANDRA PRADHAN	HIMANSHU SEKHAR MISHRA VS	// // ()
109	D-CONTC/11643/2026 CONTC/1675/2026	LINGARAJ DAKUA VS DR. MRINALINI DARSWAL, COMMISSIONER CUM SECRETARY WOMEN AND CHILD DEVELOPMENT DEPTT.	ADV VS	// // ()
110	D-CONTC/11644/2026 CONTC/1676/2026	PRABHAT RANJAN MOHANTY VS DR. MRINALINI DARSWAL, IAS, COMMISSIONER CUM SECRETARY WOMEN AND CHILD DEVELOPMENT DEPTT.	ADV VS	// // ()
111	D-CONTC/11645/2026 CONTC/1677/2026	MITU KUMAR PANDA VS DR. MRINALINI DARSWAL, COMMISSIONER CUM SECRETARY WOMEN AND CHILD DEVELOPMENT DEPTT.	ADV VS	// // ()
112	D-CONTC/11646/2026 CONTC/1678/2026	SANTOSH KUMAR GOUDA VS DR. MRINALINI DARSWAL, IAS, COMMISSIONER CUM SECRETARY WOMEN AND CHILD DEVELOPMENT DEPTT.	ADV VS	// // ()
113	D-CONTC/11888/2026 CONTC/1679/2026	AJAYA DAS VS ARUN BOTHRA, CHAIRMAN CUM MANAGING DIRECTOR OF OSRTC, BHUBANESWAR	RAMESH CHANDRA BHOI VS	// // ()

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114	D-CONTC/11907/2026 CONTC/1680/2026	GAYATRI MISHRA VS PROF. JAGNESWAR DANDAPAT, V.C., UTKAL UNIVERSITY, BHUBANESWAR	ADV. VS	// ()
115	D-CONTC/10970/2026 CONTC/1681/2026	M.C. OF SIDDHAMATA HIGH SCHOOL, BARAMPUR VS DR.N.THIRUMALA NAIK, IAS	PRAKASH KUMAR ROUT VS	// ()
116	D-CONTC/7339/2026 CONTC/1682/2026	SRIKANT SWAIN VS DR.N.THIRUMALA NAIK, IAS	SOURAV DAS VS	// ()
117	D-CONTC/9741/2026 CONTC/1683/2026	RASMI RANJAN ROUSTRAY VS USHA PADHEE, I.A.S	UPENDRA KUMAR SAMAL VS	// ()
118	D-CONTC/9749/2026 CONTC/1684/2026	DILIP KUMAR PRADHAN VS DR. LAXMIDHAR BEHERA,CHIEF DISTRICT VETERINARY OFFICER, KORAPUT	ADV. VS	// ()
119	D-CONTC/12369/2026 CONTC/1685/2026	ROHIT ROSHAN MOHANTY VS DAYASINDHU PARIDA, SUB COLLECTOR, BARIPADA	ANUPAM DASH VS	// ()
120	D-CRLA/8061/2026 CRLA/298/2026	BHARAT KUMAR GHADEI@BHARAT KUMAR GHADAI VS STATE OF ODISHA(VIG.)	DHIRENDRA KUMAR MOHAPATRA VS	SAMBALPUR VIGILANCE /56 /1997 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000241/2016
121	D-CRLA/7480/2026 CRLA/299/2026	RAJESH NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JAGANNATHA PRASAD /41 /2017 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000044/2017
122	D-CRLMC/8099/2026 CRLMC/945/2026	MANMOHAN MAJHI VS STATE OF ODISHA	APARESH BHOI VS	//0 EXECUTIVE MAGISTRATE CUM TAHAS CRMC/0000008/2026
123	D-CRLMC/7931/2026 CRLMC/946/2026	PABANA SWAIN VS STATE OF ODISHA	SUJATA JENA (SR. ADV.) VS	TIGIRIA /205 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000201/2023
124	D-CRLMC/8060/2026 CRLMC/947/2026	RANJAN MAHAKUD VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAIRAKHOL /92 /2025 ADDL.SSESSIONS JUDGE CUM SPL JUDG TR/0000012/2025
125	D-CRLMC/7148/2026	MADHUSUDAN BAGE	SHYAM SUNDAR CHHUALSINGH	JAMDA PS /87 /2023

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	CRLMC/948/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000130/2023
126	D-CRLMC/8254/2026 CRLMC/949/2026	MANISH AGARWAL VS STATE OF ODISHA	NITIN KUMAR PRADHAN VS	MALKANGIRI /401 /2020 A.D.J.,MALKANGIRI(Malkangiri) CT/0000085/2025
127	D-CRLMC/6509/2026 CRLMC/950/2026	BIPIN BIHARI BEDBAK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BARGARH SADAR /187 /2018 S.D.J.M.,BARGARH(Bargarh) CT/0000980/2018
128	D-CRLMC/7507/2026 CRLMC/951/2026	SOUDAMINI DAS @ MAUNA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BHADRESWAR /131 /2025 Civil Judge Jr. Division-cum-JMFC Court at GR/0000346/2025
129	D-CRLMC/7556/2026 CRLMC/952/2026	JOSEPH XALXO @ JOSEPH XALXO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	SECTOR-19 /260 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0004102/2025
130	D-CRLMC/7652/2026 CRLMC/953/2026	JIBAN MOHAN NAYAK @ JEEBAN MOHAN NAYAK VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	MANGALA BAG /329 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0001206/2025
131	D-CRLMC/7663/2026 CRLMC/954/2026	ANSHU @ ASHOK KUMAR SWAIN @ ASHOK SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /306 /2018 J.M.F.C.,NIALI(Cuttack) GR/0002123/2018
132	D-CRLMC/8129/2026 CRLMC/955/2026	MANINDRA BISWAS VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /22 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000025/2025
133	D-CRLMC/8553/2026 CRLMC/956/2026	MILAN MISHRA VS DIRECTOR OF FACTORIES AND BOILERS,CUTTACK DIV.	SRINIVAS MOHANTY VS	/ /0 J.M.F.C,CUTTACK(Cuttack) 2(C)CC/0000002/2013
134	D-CRLMC/5458/2026 CRLMC/957/2026	ULLASH CHANDRA RAUTARAY VS SARBESWAR MARTHA	RATNAKAR SAMANTASINGHAR VS	/ /0 J.M.F.C.,JATNI(Khordha) ICC/0000068/2022
135	D-CRLMC/7683/2026 CRLMC/958/2026	DEEPAK AGARWAL VS STATE OF ODISHA	VIVEKANANDA JENA VS	BAIDYANATHPUR /350 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001786/2025
136	D-CRLMC/7704/2026 CRLMC/959/2026	AJU SENDRIA VS	BIJAYA KUMAR RAGADA VS	PADAMPUR /277 /2025 S.D.J.M.,PADAMPUR(Bargarh)

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137	D-CRLMC/7711/2026 CRLMC/960/2026	STATE OF ODISHA CHINMOYANSU HOTA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	GR/0001014/2025 EOW,BHUBANESWAR /7 /2015 PRESIDING OFFICER, DESIGNATED CO CT/0000045/2023
138	D-CRLMC/7717/2026 CRLMC/961/2026	BIJAYA MOHANTY @ DURYODHAN MOAHNTY VS STATE OF ODISHA	GYANA RANJAN DHAL VS	KHANDAGIRI P.S. /706 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000586/2025
139	D-CRLMC/5928/2026 CRLMC/962/2026	STATE OF ODISHA SUBRAT KUMAR SAMAL VS	RAJESH KUMAR MAHAPATRA VS	BANARAPAL /236 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000524/2025
140	D-CRLMP/7097/2026 CRLMP/387/2026	STATE OF ODISHA RAJENDRA PRATAP SINGHDEO VS	BISWAJIT NAYAK VS	BIRMITRAPUR /509 /2025 () //
141	D-CRLMP/7987/2026 CRLMP/388/2026	STATE OF ORISSA PREETI BAI VS	AMIT PRASAD BOSE VS	TALCHER TOWN /140 /2022 () //
142	D-CRLMP/7887/2026 CRLMP/389/2026	STATE OF ODISHA BHAGBAT PRASAD MISHRA VS	MANAS KUMAR CHAND VS	/ /0 J.M.F.C., KESINGA(Kalahandi) ICC/0000019/2025
143	D-CRLREV/8145/2026 CRLREV/220/2026	STATE OF ODISHA BIJON KUMAR JENA@BIJAN KUMAR JENA VS	ACHYUTANANDA PATTANAIAK VS	CHANDRASEKHARPUR /794 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002134/2025
144	D-CRLREV/8407/2026 CRLREV/221/2026	STATE OF ODISHA SATYABADI NAIK VS KALIA NAIK	PRATIK DASH VS	/ /0 DISTRICT & SESSIONS JUDGE,DHENKA CRA/0000004/2025
145	D-CRLREV/7994/2026 CRLREV/222/2026	DEBARAJ SAHOO VS STATE OF ODISHA	MAMATA MOHANTY VS	MOTANGA /366 /2025 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhe Spl/0000062/2025
146	D-CRLREV/7714/2026 CRLREV/223/2026	SK ABDUL MAJID@SEIKH ABDUL MAZID VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	JAGATPUR /664 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000190/2025
147	D-EXP/9713/2026 EXP/34/2026	STATE OF ODISHA SUSANTA KUMAR SAHU @ SUSANT KUMAR SAHOO VS COLLECTOR AND DIST.MAGISTRATE, MALKANGIRI	BIDESH RANJAN BEHERA VS	/ / () //

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148	D-FAO/11795/2026 FAO/120/2026	PRADIPTA KUMAR GAHAN VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000249/2016
149	D-MACA/5863/2026 MACA/290/2026	THE GENERAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD., NEW DELHI VS DEEPAK KUMAR DAS	HIRAKASH KUMAR MOHANTY VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000122/2023
150	D-MACA/9419/2026 MACA/291/2026	ORIENTAL INSURANCE CO.LTD., CUTTACK VS PRASANNA MALLICK	PRASANTA KUMAR MAHALI VS	// 3RD ADDL. DISTRICT JUDGE,CUTTACK Mac/0000912/2013
151	D-MATA/8182/2026 MATA/105/2026	DEEPAK KUMAR PRADHAN VS MEENAKSHI BEHERA	AMIYA KUMAR MOHANTY VS	// JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000013/2025
152	D-RPFAM/10709/2026 RPFAM/82/2026	K.DEVIPRIYA DORA VS YELLMELL UMAKANTA	KASHINATH PATTNAIK VS	// JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000067/2025
153	D-RSA/11439/2026 RSA/156/2026	RINA PRADHAN VS JAYANTI PANIGRAHI	SANJAY KUMAR PRADHAN VS	// PRESIDING OFFICER,O.P.I.D. COURT,BE RFA/0000046/2016
154	D-RSA/11652/2026 RSA/157/2026	SUNIL KUMAR SEN VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// A.D.J.,JALESWAR(Baleshwar) RFA/0000009/2016
155	D-RSA/11680/2026 RSA/158/2026	BHASKAR PRADHAN VS BASANTI KARARI	ARIJEET MISHRA VS	// A.D.J.,PADAMPUR(Bargarh) RFA/0000029/2025
156	D-RSA/12168/2026 RSA/159/2026	STATE OF ODISHA VS SUBASH CHANDRA SAHU	SABITA RANJAN PATTNAIK,A.G.A VS	// ADDL DISTRICT AND SESSIONS JUDGE RFA/0000010/2018
157	D-TRP(C)/11691/2026 TRP(C)/77/2026	MONALISHA MISHRA VS DEBASHISH MISHRA	JUGALA KISHORE PANDA VS	// JUDGE,FAMILY COURT,JEYPORE(Korap CP/0000083/2025
158	D-TRP(C)/11748/2026 TRP(C)/78/2026	SWARNALATA SAHOO VS KULAMANI SAHOO	JYOTIRMAYA SAHOO VS	// JUDGE FAMILY COURT,KHURDA(Khor CP/0000266/2023
159	D-TRP(C)/11753/2026	GEETANJALI ROUT	SAKUNTALA GHOSH	//

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	TRP(C)/79/2026	VS BABLU @ BABULU ROUT	VS	JUDGE, FAMILY COURT, SAMBALPUR CP/0000065/2025
160	D-TRP(C)/11606/2026 TRP(C)/80/2026	NIKITA SAHOO VS JYOTI RANJAN SAHOO	RABINDRA NATH PRUSTY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000922/2025
161	D-WA/9621/2026 WA/468/2026	GOBINDA CHANDRA MALLICK VS STATE OF ODISHA	ASOK MOHANTY, (SR.ADV.) VS	// 0 //
162	D-WA/10722/2026 WA/469/2026	ODISHA STATE COOPERATIVE BANK LTD., BBSR VS ANANT KUMAR MOHANTY	KALI PRASAD NANDA VS	// 0 //
163	D-WA/11108/2026 WA/470/2026	STATE OF ODISHA VS ABHAYA KUMAR DAS	PRABIR KUMAR RAY,A.G.A VS	// 0 //
164	D-WA/11112/2026 WA/471/2026	STATE OF ODISHA VS PRASANNA KUMAR MALL	PRABIR KUMAR RAY,A.G.A VS	// 0 //
165	D-WA/10691/2026 WA/472/2026	EXECUTIVE OFFICER, PHULBANI MUNICIPALITY,KANDHAMAL VS BIJAYA KUMAR RATH	BISWAJIT MOHAPATRA VS	// 0 //
166	D-WA/11111/2026 WA/473/2026	STATE OF ODISHA VS SAILENDRA KUMAR SWAIN	SAROJ KUMAR JEE,A.G.A VS	// 0 //
167	D-WA/11114/2026 WA/474/2026	STATE OF ODISHA VS SIMANCHALA BISOYI	PRABIR KUMAR RAY,A.G.A VS	// 0 //
168	D-WA/6042/2026 WA/475/2026	BERHAMPUR UNIVERSITY, GANJAM VS KRUSHNA CHARANA PATNAIK	RAMDAS ACHARY VS	// 0 //
169	D-WA/6043/2026 WA/476/2026	BERHAMPUR UNIVERSITY, GANJAM VS DR. SANDHYARANI MUNI	RAMDAS ACHARY VS	// 0 //
170	D-WA/6054/2026 WA/477/2026	BERHAMPUR UNIVERSITY, GANJAM VS	RAMDAS ACHARY VS	// 0

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171	D-WA/6056/2026 WA/478/2026	SWARNANJALI MISRA BERHAMPUR UNIVERSITY, GANJAM VS SUBAS CHANDRA PANIGRAHI	RAMDAS ACHARY VS	// // ()
172	D-WA/9772/2026 WA/479/2026	STATE OF ODISHA VS CHANDANA MOHAPATRA	SASWAT DAS,A.G.A VS	// // ()
173	D-WP(C)/7209/2026 WP(C)/8840/2026	RABI MAHAKHUD VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// // ()
174	D-WP(C)/7205/2026 WP(C)/8841/2026	GADA NAIK VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// // ()
175	D-WP(C)/7187/2026 WP(C)/8842/2026	BHASKAR PADHAN VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// // ()
176	D-WP(C)/10135/2026 WP(C)/8843/2026	PURI IRRIGATION DIVISION, PURI VS THE ASSISTANT PROVIDENT FUND COMMISSIONER (PD) EPFO, REGIONAL OFFICE, BBSR	SATYABRATA MOHANTY, A.G.A VS	// // ()
177	D-WP(C)/11169/2026 WP(C)/8844/2026	SWARUP KUMAR PANDA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// // ()
178	D-WP(C)/11716/2026 WP(C)/8845/2026	SUJIT KUMAR SAHU VS STATE OF ODISHA	MANORANJAN PADHI VS	// // ()
179	D-WP(C)/11590/2026 WP(C)/8846/2026	KASTURI KAR VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // ()
180	D-WP(C)/11740/2026 WP(C)/8847/2026	BIRENDRA KUMAR SINGH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// // ()
181	D-WP(C)/11708/2026 WP(C)/8848/2026	BAMADEBA PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// // ()

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182	D-WP(C)/11844/2026 WP(C)/8849/2026	M/S KRISHNA MARKETING AND CONSULTANCY, BHUBANESWAR VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
183	D-WP(C)/10841/2026 WP(C)/8850/2026	DINABANDHU MISHRA VS UNION OF INDIA	ASHIS KUMAR MISHRA VS	// 0 //
184	D-WP(C)/11713/2026 WP(C)/8851/2026	BABITA DAS VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
185	D-WP(C)/10262/2026 WP(C)/8852/2026	AKHTAR ALI VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
186	D-WP(C)/10846/2026 WP(C)/8853/2026	SRIKANTA MOHANTY VS UNION OF INDIA	KHAGESWAR BEHERA VS	// 0 //
187	D-WP(C)/11715/2026 WP(C)/8854/2026	SANTOSH KUMAR PATTANAİK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
188	D-WP(C)/11947/2026 WP(C)/8855/2026	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// 0 //
189	D-WP(C)/11139/2026 WP(C)/8856/2026	REETANJALI SAHOO VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
190	D-WP(C)/12162/2026 WP(C)/8857/2026	CHITTARANJAN NAYAK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
191	D-WP(C)/10377/2026 WP(C)/8858/2026	BISWAJIT NAYAK VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
192	D-WP(C)/11231/2026 WP(C)/8859/2026	PRATIMA MAITY VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
193	D-WP(C)/11236/2026	BIJAY KUMAR MAITY	ANKITA MUKHERJI	//

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	WP(C)/8860/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/10378/2026 WP(C)/8861/2026	M/S. ROMI CHEMICALS AND PACKAGING, CUTTACK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
195	D-WP(C)/11171/2026 WP(C)/8862/2026	SIBANANDA RAMAKRUSHNA RAY VS STATE OF ODISHA	SASWATA PATNAIK VS	// 0 //
196	D-WP(C)/12161/2026 WP(C)/8863/2026	M/S DADHIBAMAN JEW DRUGGIST AND CHEMIST, KHORDHA VS THE COMMISSIONER CGST, CX AND CUSTOMS, BHUBANESWAR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
197	D-WP(C)/11812/2026 WP(C)/8864/2026	AMITA CHOUDHURY VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
198	D-WP(C)/11885/2026 WP(C)/8865/2026	SABITA MOHARANA VS ADDL.COMMISSIONER, CONSOLIDATION AND SETTLEMENT, KENDRAPARA	BIBHUTI BHUSAN ROUT VS	// 0 //
199	D-WP(C)/10759/2026 WP(C)/8866/2026	PRUTHWIRAJ KAR VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
200	D-WP(C)/12124/2026 WP(C)/8867/2026	SMARAK NAYAK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
201	D-WP(C)/10943/2026 WP(C)/8868/2026	JAYARAM BEHERA VS STATE OF ODISHA	SAYANTAN PANDA VS	// 0 //
202	D-WP(C)/10383/2026 WP(C)/8869/2026	DILIP KUMAR SAHOO VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //
203	D-WP(C)/12017/2026 WP(C)/8870/2026	KAMAL KUMAR SAHOO VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
204	D-WP(C)/12255/2026 WP(C)/8871/2026	PIYUSH AGARWAL VS	OM SWARUP VS	// 0

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205	D-WP(C)/10737/2026 WP(C)/8872/2026	STATE OF ODISHA NAKULA CHARAN DEHURY VS BRANCH MANAGER, BANK OF INDIA	PARTHA SARATHI DAS VS	// // 0 //
206	D-WP(C)/10856/2026 WP(C)/8873/2026	NILACHALA SETHI VS UNION OF INDIA	KHAGESWAR BEHERA VS	// 0 //
207	D-WP(C)/42575/2025 WP(C)/8874/2026	DATTARAM BISOYI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
208	D-WP(C)/42587/2025 WP(C)/8875/2026	DHRUBA CHARAN PADHAN VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
209	D-WP(C)/11095/2026 WP(C)/8876/2026	DHIRAJ KUMAR DAS VS UNION OF INDIA	RATIKANTA MOHAPATRA VS	// 0 //
210	D-WP(C)/12262/2026 WP(C)/8877/2026	RAMESH CHANDRA NAIDU @ RAMESH CHANDRA NAYAK VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
211	D-WP(C)/11391/2026 WP(C)/8878/2026	SURYA NARAYAN MOHANTY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
212	D-WP(C)/11140/2026 WP(C)/8879/2026	JITU MUDULI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
213	D-WP(C)/11356/2026 WP(C)/8880/2026	LALIT KUMAR BUDEK VS UNION OF INDIA	LALIT SAHU VS	// 0 //
214	D-WP(C)/11528/2026 WP(C)/8881/2026	PADMANAV TRIPATHY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
215	D-WP(C)/44675/2025 WP(C)/8882/2026	BIJAYA KUMAR MAHAPATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //

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216	D-WP(C)/11576/2026 WP(C)/8883/2026	CHANDAN SAMANTARAY VS STATE OF ODISHA	ABHISHEK SAHOO VS	// 0 //
217	D-WP(C)/11580/2026 WP(C)/8884/2026	GITARANI SAHU VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
218	D-WP(C)/11649/2026 WP(C)/8885/2026	M/S. SUMITRA BHOL, KHURDA VS SUPERINTENDENT GST AND CENTRAL EXCISE, KHURDA II RANGE, KHURDA	RAMESH CHANDRA JENA VS	// 0 //
219	D-WP(C)/7985/2026 WP(C)/8886/2026	MANGULU CHARAN PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PANDA VS	// 0 //
220	D-WP(C)/11186/2026 WP(C)/8887/2026	JANMEJAYA BHOI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
221	D-WP(C)/9806/2026 WP(C)/8888/2026	KAMALSAYA PUJARI VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
222	D-WP(C)/12183/2026 WP(C)/8889/2026	KALANDI BAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
223	D-WP(C)/10634/2026 WP(C)/8890/2026	GANESH PRASAD PALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
224	D-WP(C)/11534/2026 WP(C)/8891/2026	SASMITA KUMARI CHOUDHURY VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
225	D-WP(C)/11522/2026 WP(C)/8892/2026	BIDYADHAR NAYAK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
226	D-WP(C)/11540/2026 WP(C)/8893/2026	KAILASH CHANDRA PATEL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
227	D-WP(C)/10728/2026	RAMAKANTA MEHER	KRISHNA CHANDRA SAHU	//

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	WP(C)/8894/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/11862/2026 WP(C)/8895/2026	ANITA MINZ VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
229	D-WP(C)/11867/2026 WP(C)/8896/2026	LILANDRI MOHINI NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
230	D-WP(C)/11693/2026 WP(C)/8897/2026	DUKHABANDHU JENA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
231	D-WP(C)/10729/2026 WP(C)/8898/2026	BALAKRISHNA PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
232	D-WP(C)/10882/2026 WP(C)/8899/2026	M/S GIMPEX PVT.LTD, TAMIL NADU VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
233	D-WP(C)/11965/2026 WP(C)/8900/2026	DEBI PRASAD NANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
234	D-WP(C)/11772/2026 WP(C)/8901/2026	M/S.PRAMOD KUMAR SWAIN, BHUBANESWAR VS THE COMMISSIONER (APPEALS), GST,CX AND CUSTOMS, BHUBANESWAR	SIDHANT DWIBEDI VS	// 0 //
235	D-WP(C)/10837/2026 WP(C)/8902/2026	BIJAYA KUMAR NATH VS STATE OF ODISHA	SAMBHU CHARAN NATH SHARMA VS	// 0 //
236	D-WP(C)/11208/2026 WP(C)/8903/2026	AMIT PARIDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
237	D-WP(C)/10891/2026 WP(C)/8904/2026	SACHIDANANDA MISHRA VS TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI	PRADYUMNA KUMAR MOHANY VS	// 0 //
238	D-WP(C)/10862/2026 WP(C)/8905/2026	ARUN KUMAR BEHERA VS	MANOJ KUMAR PANDA VS	// 0

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239	D-WP(C)/11803/2026 WP(C)/8906/2026	STATE OF ODISHA AKSHAY ROUL VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
240	D-WP(C)/11266/2026 WP(C)/8907/2026	STATE OF ODISHA KUNTALA CHHANDA VS	ANUBHAB MAHAKUD VS	// // ()
241	D-WP(C)/10988/2026 WP(C)/8908/2026	STATE OF ODISHA PRAMILA MALIK VS	SATYA NARAYAN MISHRA 4 VS	// // ()
242	D-WP(C)/11500/2026 WP(C)/8909/2026	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	SUKANTA KUMAR MISHRA VS	// // ()
243	D-WP(C)/11367/2026 WP(C)/8910/2026	STATE OF ODISHA MURALIDHAR ROUT VS	PITAMBAR BEHERA VS	// // ()
244	D-WP(C)/10530/2026 WP(C)/8911/2026	STATE OF ODISHA JAYAKANTA MOHANTY VS	SUSHREE SANGITA PASAYAT VS	// // ()
245	D-WP(C)/10998/2026 WP(C)/8912/2026	STATE OF ODISHA RAKESH KUMAR PANDA VS	PUJARANI MUDULI VS	// // ()
246	D-WP(C)/11377/2026 WP(C)/8913/2026	STATE OF ODISHA LINGARAJ SWAIN VS	BHAKTA RANJAN BARIK VS	// // ()
247	D-WP(C)/11877/2026 WP(C)/8914/2026	STATE OF ODISHA PARBATI NAIK VS	NIRANJAN LENKA VS	// // ()
248	D-WP(C)/11382/2026 WP(C)/8915/2026	STATE OF ODISHA RABINDRANATH BAHINIPATI VS	BHAKTA RANJAN BARIK VS	// // ()
249	D-WP(C)/10531/2026 WP(C)/8916/2026	STATE OF ODISHA PRATAP CHANDRA GIRI VS	SUSHREE SANGITA PASAYAT VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/12148/2026 WP(C)/8917/2026	DARUPADI JENA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
251	D-WP(C)/11385/2026 WP(C)/8918/2026	NIRAKAR MOHANTY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
252	D-WP(C)/10602/2026 WP(C)/8919/2026	SANTILATA BEHERA VS THE STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	// 0 //
253	D-WP(C)/11727/2026 WP(C)/8920/2026	DEO NARAYAN SAHOO @ SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
254	D-WP(C)/12224/2026 WP(C)/8921/2026	SUCHISMITA BEHERA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
255	D-WP(C)/12223/2026 WP(C)/8922/2026	SURANJITA DASH VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
256	D-WP(C)/10637/2026 WP(C)/8923/2026	SOUBHAGYA RANJAN ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
257	D-WP(C)/12225/2026 WP(C)/8924/2026	M/S SHREE INDUSTRIES, BALASORE VS MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES, NEW DELHI	ADITYA NARAYAN RAY VS SIBADUTTA RAMAPRASAD MISHRA	// 0 //
258	D-WP(C)/12190/2026 WP(C)/8925/2026	M/S.MAA MANGALA COMMUNICATION, BHUBANESWAR VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	SURYAKANTA DASH VS	// 0 //
259	D-WP(C)/11038/2026 WP(C)/8926/2026	KATIKA RAJALAXMI VS COMMISSIONER CUM SECRETARY TO GOVT., DEPT OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
260	D-WP(C)/12264/2026 WP(C)/8927/2026	GOPAL CHANDRA SUR VS REGIONAL MANAGER, RESERVE BANK OF INDIA, KHURDA	ASIT KUMAR JENA VS	// 0 //
261	D-WP(C)/12135/2026	ADITYA DEV INFRA TECH PVT.LTD, BHUBANESWAR	SASWAT KUMAR ACHARYA	//

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	WP(C)/8928/2026	VS NBCC INDIA LIMITED, BHUBANESWAR	VS	0 //
262	D-WP(C)/10511/2026 WP(C)/8929/2026	CHAKRADHAR MOHANTY VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
263	D-WP(C)/11815/2026 WP(C)/8930/2026	JOGENDRA ROUT VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
264	D-WP(C)/10826/2026 WP(C)/8931/2026	BISWAMBER BISWAL VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	// 0 //
265	D-WP(C)/12335/2026 WP(C)/8932/2026	RAMESH KUMAR REKHANI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
266	D-WP(C)/11014/2026 WP(C)/8933/2026	SUDHAKAR MOHARANA VS STATE OF ODISHA	RAMA CHANDRA SAHOO VS	// 0 //
267	D-WP(C)/10516/2026 WP(C)/8934/2026	NIRAKAR PANIGRAHI VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
268	D-WP(C)/11824/2026 WP(C)/8935/2026	CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGS VS PANKAJA KUMAR LENKA	SINDHARTON NENKIDAL PADHY VS	// 0 //
269	D-WP(C)/11018/2026 WP(C)/8936/2026	HRUSIKESHA BISWAL VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
270	D-WP(C)/10872/2026 WP(C)/8937/2026	LAXMIDHAR PATRA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
271	D-WP(C)/11424/2026 WP(C)/8938/2026	SHIVSANKAR MOHANTY VS STATE OF ODISHA	VS	// 0 //
272	D-WP(C)/11921/2026 WP(C)/8939/2026	M/S SRI DEVI PRASAD MAHAPATRA, BHUBANESWAR VS	JANAKALYANA MOHANTY VS	// 0

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273	D-WP(C)/10521/2026 WP(C)/8940/2026	CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR BASUDEV BEHERA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// // ()
274	D-WP(C)/11136/2026 WP(C)/8941/2026	SANATAN PALEI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// () //
275	D-WP(C)/11499/2026 WP(C)/8942/2026	SUVENDU KUMAR PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// () //
276	D-WP(C)/12027/2026 WP(C)/8943/2026	GOVINDA CHANDRA BISOI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// () //
277	D-WP(C)/11414/2026 WP(C)/8944/2026	DAMBUDHA @ GANDARAM BAGARTY VS STATE OF ODISHA	BHOJARAJ SETH VS	// () //
278	D-WP(C)/10525/2026 WP(C)/8945/2026	SHASHADHAR MOHAPATRA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// () //
279	D-WP(C)/12310/2026 WP(C)/8946/2026	MANGULI NAIK VS STATE OF ODISHA	SOUGAT DAS VS	// () //
280	D-WP(C)/9989/2026 WP(C)/8947/2026	RAJKISHOR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
281	D-WP(C)/7494/2026 WP(C)/8948/2026	K.ASHA RANI @ KUPPILI ASHA RANI VS TARALA NEELAVENI, GAJAPATI	AMITAV TRIPATHY VS	// () //
282	D-WP(C)/11954/2026 WP(C)/8949/2026	PITABASH PATI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// () //
283	D-WP(C)/10932/2026 WP(C)/8950/2026	GAJAPATI SAHU VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// () //

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284	D-WP(C)/8950/2026 WP(C)/8951/2026	KAMALAKANTA PANDA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
285	D-WP(C)/11416/2026 WP(C)/8952/2026	PRABHANJAN NAIK VS CHAIRMAN ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD (OMFED) KHURDA	BHOJARAJ SETH VS	// 0 //
286	D-WP(C)/11010/2026 WP(C)/8953/2026	JALLI MANI JENA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
287	D-WP(C)/11700/2026 WP(C)/8954/2026	KABITANJALI BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
288	D-WP(C)/10302/2026 WP(C)/8955/2026	KARTIKESWAR BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
289	D-WP(C)/11703/2026 WP(C)/8956/2026	SHYAMA SUNDAR MUND VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
290	D-WP(C)/10528/2026 WP(C)/8957/2026	RAJASHREE DHAL VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
291	D-WP(C)/11614/2026 WP(C)/8958/2026	PURUSOTTAM SAHOO VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
292	D-WP(C)/11131/2026 WP(C)/8959/2026	MINA KUMARI PATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
293	D-WP(C)/12025/2026 WP(C)/8960/2026	ARTATRAN RATH VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
294	D-WP(C)/10418/2026 WP(C)/8961/2026	LAXMIDHAR BEHERA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
295	D-WP(C)/10982/2026	CHANDAN KUMAR SAHU	KRISHNA CHANDRA SAHU	//

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	WP(C)/8962/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/9100/2026 WP(C)/8963/2026	PRADIP KUMAR PATEL VS UNION OF INDIA	SIDDHANT SARANGI VS	// 0 //
297	D-WP(C)/11135/2026 WP(C)/8964/2026	AKRURA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
298	D-WP(C)/12085/2026 WP(C)/8965/2026	GYANENDRA SWAIN VS AUTHORIZED OFFICER, PIRAMAL FINANCE LIMITED, MUMBAI	SUSANTA KUMAR BARAL VS	// 0 //
299	D-WP(C)/11986/2026 WP(C)/8966/2026	PADAMPUR PUBLIC SCHOOL, PADAMPUR, BARGARH VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
300	D-WP(C)/55410/2025 WP(C)/8967/2026	SANGHAMITRA NAYAK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
301	D-WP(C)/11110/2026 WP(C)/8968/2026	SIRSHA RANJAN NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
302	D-WP(C)/12075/2026 WP(C)/8969/2026	BOURIBANDHU @ BOURI MALLIK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
303	D-WP(C)/11847/2026 WP(C)/8970/2026	MONOJ KUMAR GUPTA VS UNION OF INDIA	SHIVSANKAR MOHANTY VS	// 0 //
304	D-WP(C)/11127/2026 WP(C)/8971/2026	PABITRA BARAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
305	D-WP(C)/12106/2026 WP(C)/8972/2026	M/S. TRUPTI SMART CARS PVT. LTD., KHORDHA VS CHIEF MANAGER AND AUTHORISED OFFICER, BANK OF BARODA, BHUBANESWAR	AMIT PATTNAIK VS	// 0 //
306	D-WP(C)/12261/2026 WP(C)/8973/2026	ARJUN KUMAR SWAIN VS	SANGRAM KUMAR SINGH VS	// 0

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307	D-WP(C)/12254/2026 WP(C)/8974/2026	UNION OF INDIA GAYADHAR NAIK VS STATE OF ODISHA	SAMARENDRA BEURA VS	// // ()
308	D-WP(C)/54722/2025 WP(C)/8975/2026	RAJ KISHORE MARTHA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// // ()
309	D-ABLAPL/8227/2026 ABLAPL/3409/2026	KISHORE CHANDRA MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /10 /2026 ()
310	D-ABLAPL/8231/2026 ABLAPL/3410/2026	MUNA NAIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	AGALPUR /19 /2024 ()
311	D-ABLAPL/8236/2026 ABLAPL/3411/2026	PRASANTA KUMAR MOHAPATRA @PRASHANTA KUMAR MOHAPATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BALASORE SADAR /453 /2025 ()
312	D-ABLAPL/1415/2026 ABLAPL/3412/2026	BISWA RANJAN NAIK VS STATE OF ODISHA	ANIMESH MOHANTY VS	BIKRAMPUR FCI /13 /2026 ()
313	D-ABLAPL/8241/2026 ABLAPL/3413/2026	ANSHUMAN PANI @ GUDU VS STATE OF ODISHA	DINESH KUMAR PANDA VS	CDA-II /54 /2026 ()
314	D-ABLAPL/4902/2026 ABLAPL/3414/2026	MOHIT ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /2 /2026 ()
315	D-ABLAPL/8269/2026 ABLAPL/3415/2026	BABULA ROUT @ GADADHAR ROUT VS STATE OF ODISHA	SUJATA JENA VS	KANPUR /24 /2026 ()
316	D-ABLAPL/8277/2026 ABLAPL/3416/2026	GENJA @ CHINMAYA JEET PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /207 /2025 ()
317	D-ABLAPL/6632/2026 ABLAPL/3417/2026	BENUDHAR SARDAR VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	TURUMUNGA /300 /2025 ()

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318	D-ABLAPL/8280/2026 ABLAPL/3418/2026	SHREETAM GOCCHAYAT VS STATE OF ODISHA	JAYDEEP PAL VS	KUJANGA /57 /2026 () //
319	D-ABLAPL/7888/2026 ABLAPL/3419/2026	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /195 /2026 () //
320	D-ABLAPL/6769/2026 ABLAPL/3420/2026	SUDARSHAN SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /59 /2026 () //
321	D-ABLAPL/6903/2026 ABLAPL/3421/2026	BALABHA JENA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	PATTAMUNDAI RURAL PS /80 /2026 () //
322	D-ABLAPL/7426/2026 ABLAPL/3422/2026	SEBATI DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /89 /2026 () //
323	D-ABLAPL/8135/2026 ABLAPL/3423/2026	SIDDHANTA NAIK VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	KISHORENAGAR (ANUGUL) /60 /2026 () //
324	D-ABLAPL/7427/2026 ABLAPL/3424/2026	PRAMOD KUMAR SAMAL @ PRAMOD SAMAL VS STATE OF ODISHA	ARIJEET MISHRA VS	BARI RAMCHANDRAPUR /56 /2025 () //
325	D-ABLAPL/8168/2026 ABLAPL/3425/2026	BHUBANANANDA GHADAI @ BHUBUNANANDA GHADAI VS STATE OF ODISHA	ANIRUDHA DAS VS	KUNDHEIGOLA /76 /2026 () //
326	D-ABLAPL/7428/2026 ABLAPL/3426/2026	SARANAJIB MAJHI @ CHARAN MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JHARIGAM /47 /2025 () //
327	D-ABLAPL/8169/2026 ABLAPL/3427/2026	GIRIJA SANKAR MOHANTY VS STATE OF ODISHA	 VS	/ /0 () //
328	D-ABLAPL/7436/2026 ABLAPL/3428/2026	G.JAGA RAO @ GEDALA JAGA RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /48 /2023 () //
329	D-ABLAPL/8172/2026	SHAILESH PATEL @ GUDU	SUBODH KUMAR MOHANTY	BRAJARAJNAGAR /64 /2026

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	ABLAPL/3429/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/8220/2026 ABLAPL/3430/2026	SAMYAK MOHANTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	CANTONMENT ROAD /69 /2026 () //
331	D-ABLAPL/7494/2026 ABLAPL/3431/2026	HEMANTA DASMOHAPATRA VS STATE OF ODISHA	ABHIJIT MOHANTY VS	JALESWAR /122 /2026 () //
332	D-ABLAPL/8262/2026 ABLAPL/3432/2026	ABDUL ROUP VS STATE OF ODISHA	SARBESWAR SAHOO VS	MANCHESWAR P.S. /696 /2025 () //
333	D-ABLAPL/8276/2026 ABLAPL/3433/2026	MAMI @ MAMATA PARIDA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BANSADA /1 /2026 () //
334	D-ABLAPL/8265/2026 ABLAPL/3434/2026	GANESH NAHAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHANJANAGAR /166 /2026 () //
335	D-ABLAPL/8281/2026 ABLAPL/3435/2026	SUKUTA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /61 /2026 () //
336	D-ABLAPL/7519/2026 ABLAPL/3436/2026	HARIHAR MARTHA VS STATE OF ODISHA	AKASH ACHARYA VS	Maitri Vihar PS /243 /2025 () //
337	D-ABLAPL/7573/2026 ABLAPL/3437/2026	KABIRAJ KHANDUAL @ KABIRA KHANDUAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /50 /2026 () //
338	D-ABLAPL/7798/2026 ABLAPL/3438/2026	RANJAN SWAIN VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	AMBADOLA /25 /2026 () //
339	D-ABLAPL/8388/2026 ABLAPL/3439/2026	KALIA @ IBRAR KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	BHADRAK TOWN /114 /2017 () //
340	D-ABLAPL/7752/2026 ABLAPL/3440/2026	SUMITRA PRADHAN VS	MANORANJAN ACHARYA VS	SARANAKUL /29 /2026 ()

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341	D-ABLAPL/8396/2026 ABLAPL/3441/2026	STATE OF ODISHA KRISHNA @ KRUSHNA NAHAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KABISURYANAGAR /129 /2026 ()
342	D-ABLAPL/7600/2026 ABLAPL/3442/2026	STATE OF ODISHA DEBJANI MISTRY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /230 /2025 ()
343	D-ABLAPL/7761/2026 ABLAPL/3443/2026	STATE OF ODISHA HAPPY @ JYOTIRMAYA @ JYOTIRANJAN BEHERA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// NAYAPALLI P.S. /219 /2025 ()
344	D-ABLAPL/8398/2026 ABLAPL/3444/2026	STATE OF ODISHA MANTU PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// ATHAMALLIK /52 /2026 ()
345	D-ABLAPL/7762/2026 ABLAPL/3445/2026	STATE OF ODISHA JAYANTA KUMAR MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	// BHANDARIPOKHARI /507 /2025 ()
346	D-ABLAPL/7834/2026 ABLAPL/3446/2026	STATE OF ODISHA MANOJ KUMAR SWAIN @ MANOJ SWAIN VS STATE OF ODISHA	SUJIT SATAPATHY VS	// RAGHUNATHPUR /61 /2026 ()
347	D-ABLAPL/7636/2026 ABLAPL/3447/2026	STATE OF ODISHA NABAGHAN JENA VS STATE OF ODISHA	DURGA PRASAD JENA VS	// BASTA /341 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000766/2025
348	D-ABLAPL/8405/2026 ABLAPL/3448/2026	STATE OF ODISHA PANCHANAN JANI @ UALI JANI VS STATE OF ODISHA	SATYA SHIVA DASH VS	JARADA /232 /2022 () //
349	D-ABLAPL/7675/2026 ABLAPL/3449/2026	STATE OF ODISHA NARAYAN BISWAL VS STATE OF ODISHA	SAMBIT BISWAL VS	// KUJANGA /76 /2026 ()
350	D-ABLAPL/8410/2026 ABLAPL/3450/2026	STATE OF ODISHA CHITTA RANJAN PATTANAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /236 /2022 ()
351	D-ABLAPL/8290/2026 ABLAPL/3451/2026	STATE OF ODISHA RUDRA SASMAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// GOLANTHARA (BERHAMPUR) /95 /2026 () //

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352	D-ABLAPL/8411/2026 ABLAPL/3452/2026	SOBHAGYA RANJAN NAYAK @ SAGAR NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /63 /2026 () //
353	D-ABLAPL/8383/2026 ABLAPL/3453/2026	SANJEEB KUMAR PATRNAIK VS STATE OF ODISHA	JAYDEEP PAL VS	Maitri Vihar PS /118 /2026 () //
354	D-ABLAPL/7782/2026 ABLAPL/3454/2026	AMARESH JENA @ AMRESH KUMAR JENA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	NIHALPRASAD /241 /2022 () //
355	D-ABLAPL/8415/2026 ABLAPL/3455/2026	DEEPAK KUMAR @ BINOD VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	MATHILI /210 /2025 () //
356	D-ABLAPL/7844/2026 ABLAPL/3456/2026	PRAMILA DAS VS STATE OF ODISHA	MANOJ KUMAR PANI VS	PIRAHAT P.S /55 /2026 () //
357	D-ABLAPL/7866/2026 ABLAPL/3457/2026	PRASAD KUMAR JENA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	NIALI /152 /2026 () //
358	D-ABLAPL/8308/2026 ABLAPL/3458/2026	SK SAHIL @ SAHIL VS STATE OF ODISHA	SARTHAK SATAPATHY VS	JAGATSINGPUR /72 /2026 () //
359	D-ABLAPL/8325/2026 ABLAPL/3459/2026	KUMUDA KUMAR PRADHAN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	BHARATPUR PS /831 /2024 () //
360	D-ABLAPL/8339/2026 ABLAPL/3460/2026	NILAMANI SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /93 /2026 () //
361	D-ABLAPL/8353/2026 ABLAPL/3461/2026	TRILOCHAN KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /275 /2025 () //
362	D-ABLAPL/8297/2026 ABLAPL/3462/2026	JABED KHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /90 /2020 () //
363	D-ABLAPL/7879/2026	DIPUNA DHAL @ SANKARA	DIPTIREKHA NANDA	BANKI /168 /2025

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	ABLAPL/3463/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/8355/2026 ABLAPL/3464/2026	GANESH KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /275 /2025 () //
365	D-ABLAPL/7973/2026 ABLAPL/3465/2026	AMIT BAL @ AMIT KUMAR BAL VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
366	D-ABLAPL/8303/2026 ABLAPL/3466/2026	SUMANTA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	PIPLI /151 /2026 () //
367	D-ABLAPL/8002/2026 ABLAPL/3467/2026	KALLAKURI GOLLA BABU VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	LAXMISAGAR P.S. /297 /2020 () //
368	D-ABLAPL/8357/2026 ABLAPL/3468/2026	PADMALOCHAN MAHAKUDA @ PADMA CHARAN MAHAKUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /275 /2025 () //
369	D-ABLAPL/8304/2026 ABLAPL/3469/2026	SUSANTA KUMAR DAKUA VS STATE OF ODISHA	BIDHUBHUSAN NAYAK VS	/ /0 () //
370	D-ABLAPL/8047/2026 ABLAPL/3470/2026	DURGA RAUTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BADABAZAR /167 /2026 () //
371	D-ABLAPL/8048/2026 ABLAPL/3471/2026	GOPAL KRUSHNA NAHAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DIGAPAHANDI /94 /2026 () //
372	D-ABLAPL/8319/2026 ABLAPL/3472/2026	PRAMILA MAHARANA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	BEGUNIAPADA /39 /2023 () //
373	D-ABLAPL/8118/2026 ABLAPL/3473/2026	AKASH DAS VS STATE OF ODISHA	GOURAV DASH VS	CDA-II /54 /2026 () //
374	D-ABLAPL/8128/2026 ABLAPL/3474/2026	SANTOSH KUMAR NAYAK VS	PRASHANTA KUMAR NAYAK VS	BHADRAK RURAL /27 /2026 ()

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375	D-ABLAPL/8283/2026 ABLAPL/3475/2026	STATE OF ODISHA PRASANTA KUMAR ROUT VS STATE OF ODISHA	JENAMANI JEEBAN JYOTI VS	// TIGIRIA /134 /2024 () //
376	D-ABLAPL/7336/2026 ABLAPL/3476/2026	KUNU PRUSTY VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	MAHILA P.S.(BBSR) /368 /2025 () //
377	D-ABLAPL/8358/2026 ABLAPL/3477/2026	BIJAY JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /473 /2025 () //
378	D-ABLAPL/8394/2026 ABLAPL/3478/2026	PANCHANAN JANI @ UALI JANI VS STATE OF ODISHA	SATYASHIVA DASH VS	JARADA /234 /2022 () //
379	D-ABLAPL/8324/2026 ABLAPL/3479/2026	KAMAL KUMAR HATI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BADABAZAR /541 /2025 () //
380	D-ABLAPL/8417/2026 ABLAPL/3480/2026	CHANDAN MANDAL VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 J.M.F.C.,KHURDA(Khordha) 2(A)CC/0000048/2026
381	D-ABLAPL/8420/2026 ABLAPL/3481/2026	DILIP KUMAR CHANDAN @ DILLIP KUMAR CHANDAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAIKMAL /46 /2026 () //